

Restructuring of BSNL

1975. SHRI B.S. GNANADESIKAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Sam Pitroda Committee report on restructuring of BSNL suggested splitting of the top post trimming the work force and allowing disinvestment;

(b) if so, the details thereof; and

(c) the decision of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Yes, Sir. The Sam Pitroda Committee has recommended the following in the matter:

Separate the post of the Managing Director/CEO (from CMD), who should be a person with relevant domain expertise, with full Profit/Loss responsibilities and autonomy to manage day to day operations.

Retire or transfer around 100000 employees through best possible processes like VRS.

Disinvest 30% in stages at the appropriate time, say after fundamental changes have been made to enhance enterprise value, through Indian strategic investor and at Initial Public Offering (IPO) to return 10% to the government and use 20% for employee VRS, expansion and operation.

(c) The recommendations of the Sam Pitroda Committee Report were deliberated in Full Telecom Commission meeting held on 7.7.2010. The Telecom Commission has decided to constitute 'Internal Committee' under Chairmanship of Member (Services), Department of Telecommunications to give its recommendations on the report.

Child care leave

1976. SHRIMATI BRINDA KARAT: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether child care leave as implemented for the women employees in Central Government is also being implemented in BSNL, the fully Government owned company;